THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI ' P. CHIDAMBARAM); (a) and (b) According to information received the Government of Punjab, a spy ring was busted in Gurdaspur district in the -last week of June, 1988. A case under section 3 of the Official Secrets section3/4 of the Torrorist and Disruptive Activities (Prevention) Act and provisions of law has been registered at PS Narrot Jaimal Singh, district Gurdaspur. Seven persons including serving defence personnel have so far been arrested in this case.

Anti-terrorist cell in the Capital

787. DR. ABRAR AHMED KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government propose to establish a new Anti Terrorist Cell in the Capital to combat the menace of terrorism more effectively; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) A proposal has been received from Delhi Administration in July, 1988 for strengthening of the Operational Cell dealing with terrorists. The proposal envisages receation of additional posts and purchase of vehicles/equipment.

Message of Harijans in Bihar

788. SHRI RAM AWADESH SINGH: SHRI ISH DUTT YADAV: SHRI B. SATYANARAYAN REDDY:

KUMARI SHUSHILA TIRIA: SHRI MUKHTIAR SINGH MALIK:

SHRIMATI RENUKA CHOWDHURY:

SHRI H. HANUMANTHAPPA: SHRI SOHAN LAL DHUSIYA: SHRI VITHAL RAO MADHAV RAO JADHAV;

SHRI HARI SINGH: SHRI SHARAD YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of the recent massacre of Harijans in Jehanabad, Bihar;
- (b) if so, whether Government have obtained any factual report in this regard from the Bihar Government; and
- be in the affirmative, what are the details thereof stating the reaction of the Contral Government with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Yes, Sir.

(c) A statement containing the information is attached.

Statement

In Bihar on the night intervening 16/71 June, 1988, 16 Harijans in village Nonhi and 2Harijans in village Nagwan of P.S. Tako, district Jehanabad were murdered. In addition 11 other persons including 7 children and 2 women were also injured in this incident. The deceased were fast asleep in their houses at the time of the incident.